

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 76 of 2026

IN THE MATTER OF:

Palam Vihar Residents Association & Anr. .... Applicant

Versus

State of Haryana & Ors. .... Respondent(s)

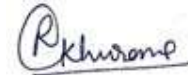
INDEX

S. No	Particulars	Page No.
1.	Short Reply on Behalf of Gurugram Metropolitan Development Authority (Respondent No. 2) alongwith supporting affidavit	1- 5
2.	<b>Annexure R/1:</b> Photographs	6-16
3.	<b>Annexure R/2:</b> Copy of screenshot of message stated to be circulated of RWA group	17

Place: New Delhi

Date: 18.04.2026

Filed By:



Rahul Khurana, Advocate  
Counsel for Respondent No. 2  
9811894060  
rkhuranalegal@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 76 of 2026**

**IN THE MATTER OF:**

Palam Vihar Residents Association & Anr. .... Applicant

Versus

State of Haryana & Ors. .... Respondent(s)

**SHORT REPLY ON BEHALF OF GURUGRAM  
METROPOLITAN DEVELOPMENT AUTHORITY  
(RESPONDENT NO. 2)**

1. That the applicant in the present OA has raised allegations regarding development activities being carried out in the green area/ belt in the Palam Vihar colony with the intent of altering the nature of the said land.
2. That the present reply is being filed through Sh. Satyavir Singh, Metropolitan Green Planner, Gurugram Metropolitan Development Authority who is authorised and competent to file the present reply on behalf of answering respondent.
3. That it is denied that the answering respondent is attempting to change the land use. In fact, use of land is of public purpose only and open space is maintained with limited development work required for children's recreation. It is submitted that the allegations made in the OA may not be treated as admitted merely due to non-traverse

thereof, rather the same may be treated as denied unless admitted specifically. It is submitted that primarily, the applicant has challenged the concept plan annexed as Annexure-A/1. The applicant has made many allegations contending many submissions since 2012 onwards. It is submitted that under guise of challenge to concept plan in question, the applicant has mixed many issues which are irrelevant and barred in view of rule 14 of NGT Rules, 2011. The answering respondent craves the leave to file detailed reply/additional reply as and when required with the permission of this Hon'ble Tribunal.

4. That the answering respondent had entered into a MoU dated 30.07.2025 with **I Am Gurgaon** (NGO) for 'Restoration and Tree Plantation, Mobility – Friendly Green Corridor, Mitigating Waterlogging and Urban Flooding, Enhancing Urban Biodiversity & Community Spaces'. Such activities do not in any manner alter the ecological character, nature or the use of the land in question. On the contrary, a large number of trees will be planted alongside the present development activities which will form a thick plant cover thereby enhancing ecological value.

It is submitted that during the execution of the aforesaid work challenged in present OA, it was noticed by the officials of GMDA and the executing agency that several residents, have encroached upon the land in question by fencing it and developing gardens thereon and constructing unauthorized rear access gates at the backyard of their

houses without permission/authority. During the restoration work, unauthorised gates constructed by residents were sealed and encroachments were removed. Photographs in this regard are annexed herewith as **Annexure R/1**.

5. That it is humbly submitted that work in question challenged in present OA is welcomed by many residents except few ones. It is relevant to mention here that some residents specially residents of E block have encroached upon the government land by opening door illegally in backside of their house and using the government land as their personal property/garden. Screenshot of message stated to be circulated of RWA group and annexed as Annexure-2 with another OA No.25 of 2026 shows that residents are happy with this beautification work and all residents were asked to remove 'gensets and miscl items' at the earliest. Present OA is not Bonafide one rather the same has been filed in collusion with encroachers with malafide intention to secure their encroachment. Copy of screenshot of message stated to be circulated of RWA group and annexed as Annexure-2 with another OA No.25 of 2026 is annexed herewith as **Annexure-R/2**.

6. That the present OA is stated to be filed by Palam Vihar Residents Association (applicant no.1), however, no resolution as alleged has

been filed with the present OA. As such, present OA is liable to be dismissed being non-maintainable.

7. That as far as the issue of Miscreants and anti-social elements being found roaming around the storm water drain in the area is concerned, it is purely a matter of law and order and bears no nexus to the alleged violation of environmental norms.
8. That, there is no violation of any environmental laws or planning norms.

In view of the above, it is most humbly requested that the present reply may be taken on record and this Hon'ble tribunal may be pleased to dismiss the present OA.

Date: 18.04.2026  
Place: New Delhi

  
Metropolitan Green Planner,  
Gurugram Metropolitan Development Authority  
For Respondent No.2

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 76 of 2026**

**IN THE MATTER OF:**

Palam Vihar Residents Association & Anr.

.... Applicant

Versus

State of Haryana & Ors.

.... Respondent(s)

**AFFIDAVIT**

I, Shri Satyavir Singh, Metropolitan Green Planner, Gurugram Metropolitan Development Authority, aged about 66 years, presently at New Delhi do hereby solemnly affirm and state as under:

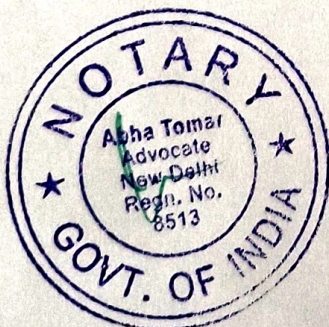
1. That, I, the deponent herein is the authorized representative of the Respondent No. 2 and in the aforesaid official capacity is well conversant with the facts and circumstances of the present case.
2. That I have gone through the contents of the accompanying reply which have been drafted under my instructions.

  
Deponent

18 APR 2026

**Verification:**

Verified at New Delhi on this 18<sup>th</sup> day of April, 2026 that the contents of the above affidavit are true and correct to the best of knowledge based on the information derived from the official records which I believe to be true and no material fact has been concealed therein.



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

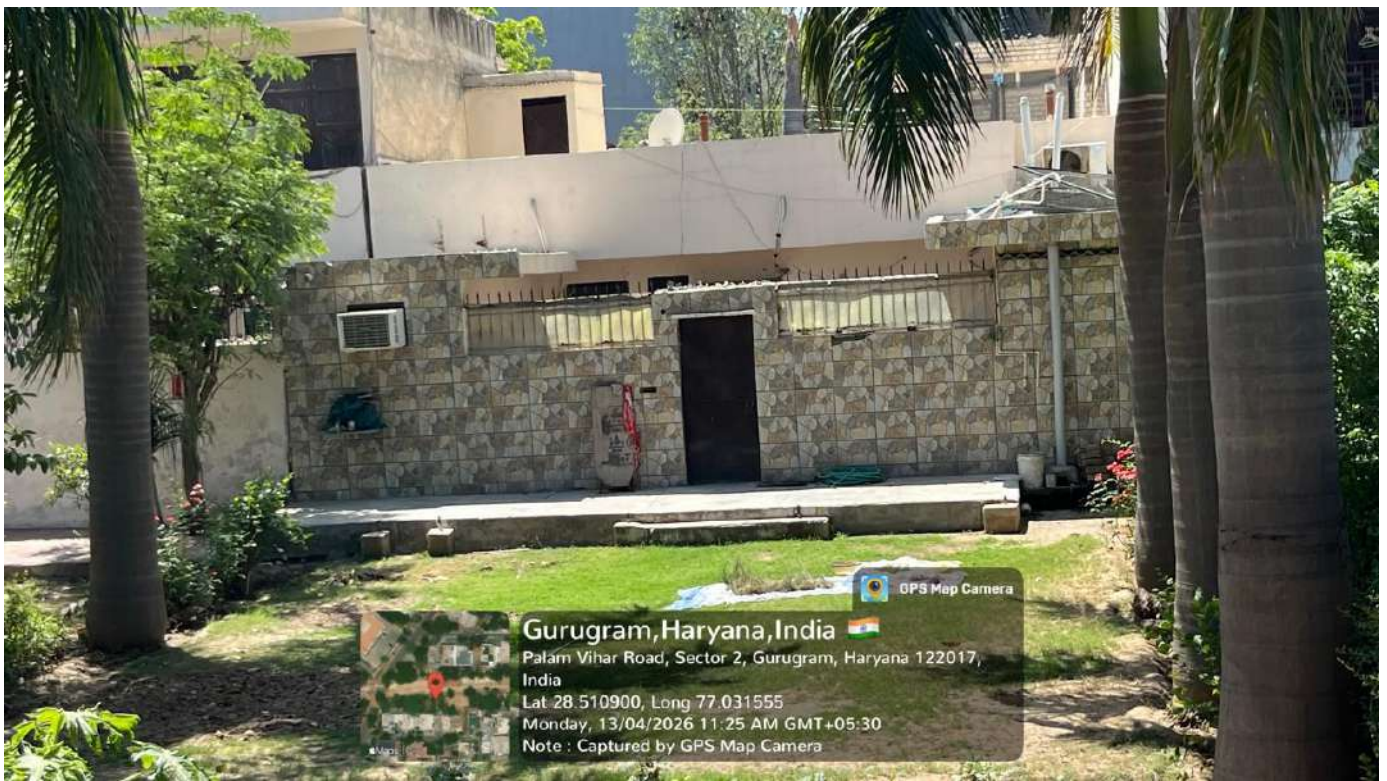
It as correct

Notary DELHI

18 APR 2026


  
Deponent

*Verify the deponent's presence  
has signed in my presence*





 GPS Map Camera

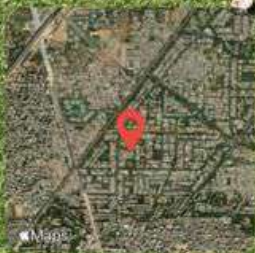
**Gurugram, Haryana, India** 

Block E, Sector 2, Gurugram, Haryana 122017, India

Lat 28.510851, Long 77.031835

Friday, 27/02/2026 11:17 AM GMT+05:30


Note : Captured by GPS Map Camera






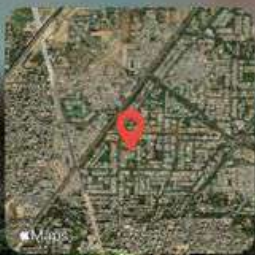
 GPS Map Camera



**Gurugram, Haryana, India**   
Block E, Sector 2, Gurugram, Haryana 122017, India  
Lat 28.510851, Long 77.031835  
Friday, 27/02/2026 11:17 AM GMT+05:30  
Note : Captured by GPS Map Camera

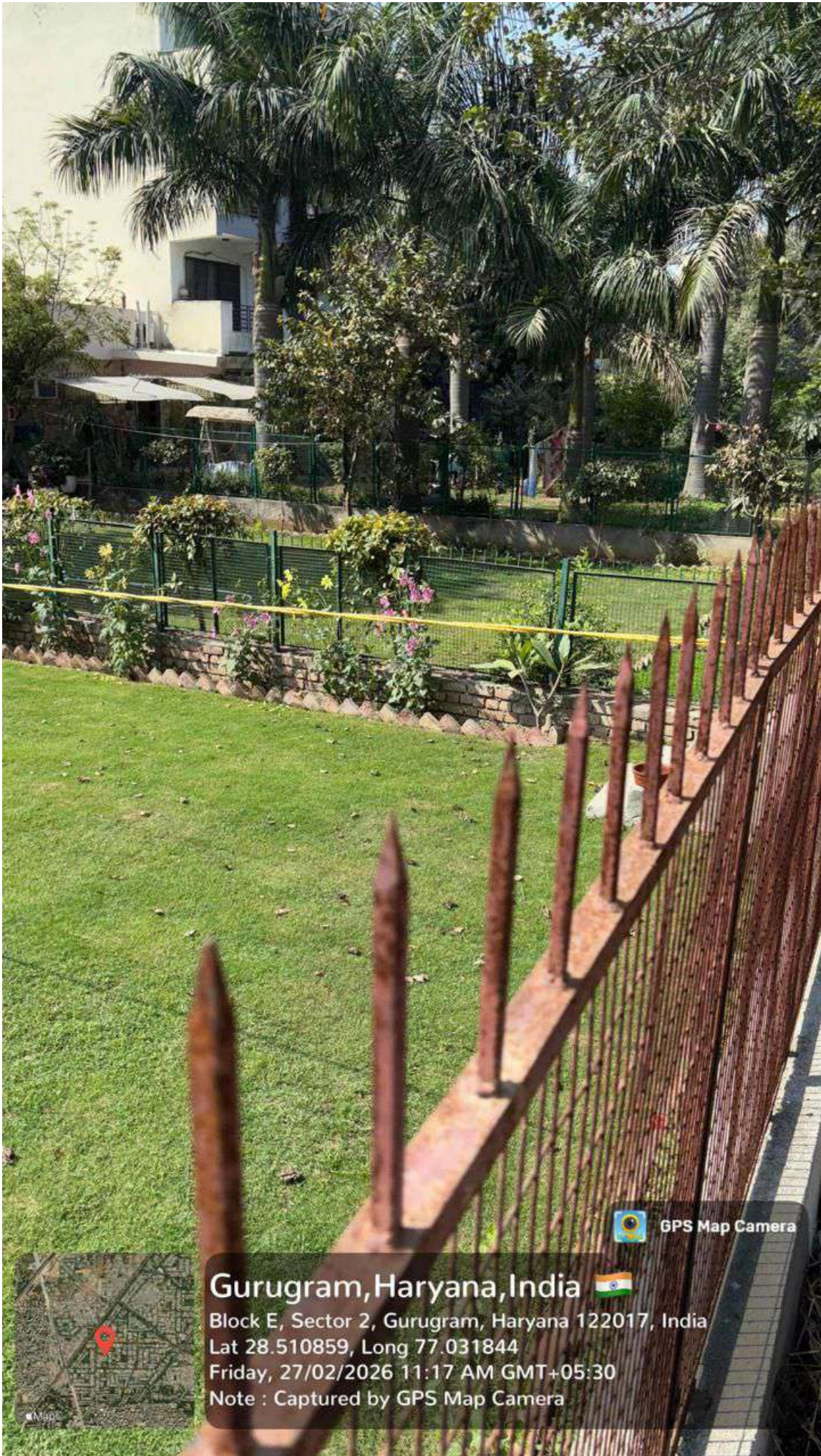



 GPS Map Camera



**Gurugram, Haryana, India**   
Block E, Sector 2, Gurugram, Haryana 122017, India  
Lat 28.510899, Long 77.031739  
Friday, 27/02/2026 11:25 AM GMT+05:30  
Note : Captured by GPS Map Camera





 GPS Map Camera

**Gurugram, Haryana, India**   
Block E, Sector 2, Gurugram, Haryana 122017, India  
Lat 28.510859, Long 77.031844  
Friday, 27/02/2026 11:17 AM GMT+05:30  
Note : Captured by GPS Map Camera








 GPS Map Camera



**Gurugram, Haryana, India**   
Block E, Sector 2, Gurugram, Haryana 122017, India  
Lat 28.510831, Long 77.031114  
Friday, 27/02/2026 11:28 AM GMT+05:30  
Note : Captured by GPS Map Camera



 GPS Map Camera

**Gurugram, Haryana, India** 

Palam Vihar Road, Sector 2, Gurugram, Haryana 122017, India

Lat 28.510985, Long 77.031157

Friday, 27/02/2026 11:28 AM GMT+05:30

Note : Captured by GPS Map Camera







GPS Map Camera

Gurugram, Haryana, India

Palam Vihar Road, Sector 2, Gurugram, Haryana 122017, India

Lat 28.510855, Long 77.031204

Friday, 27/02/2026 11:27 AM GMT+05:30

Note : Captured by GPS Map Camera



What is Rwa Mr. Goel's no. <sup>296</sup> <sup>23</sup> Annexure-2  
1:55 PM

~ Shobhraj

+91 88606 56655



Mr Goel RWA E & F Block >

1:56 PM

Message

~ Amar Meena

+91 96501 97761

⊙ *This message was deleted.* 10:54 PM

Dear Residents !

Happy to share that the beautification work for Green belt is going to start soon ...

NGO visited the site today and informed that work will commence from Nov 25 ... expected to take 3/4 months .

All residents who have put gensets and miscl items may pls get them removed at the earliest ...

Thanks & best wishes

11:01 PM